NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CP/12/2016

NAME OF THE PETITIONER(S) : Ram Kumaran Thangam

NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited

UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

R. WDAYA KUMAR E- SELVARAT

R. PRITHVIM

Pespondents 1-3

ORDER

Counsel for petitioner alongwith the petitioner present. Counsel representing the senior counsel on record for the respondents present and submitted that there is a chance of settling the matter between the parties. Considering the submissions, counsel for respondents is directed to inform the respondents to be present on the next date of hearing to explore the possibility of settling the matter. Time extended at request. Put up on 27.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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